

D.YEDUKONDALU
REGISTRAR (IT-cum-CPC)



AMARAVATI
Date:03.08.2024

ROC.No.17/2023-CPS

To
The Bidders,

Dear Sir,

SUB:-High Court - Computer Section – Cancellation of tender vide ROC.No.17/2023-CPS, dated 05.07.2024 for procurement of 25 laptops for the use of High Court of Andhra Pradesh – Regarding.

I invite your kind attention to the subject cited.

As directed, I am to state that the High Court took a decision for cancellation of the tender vide ROC.NO.17/2023-CPS dated 05.07.2024 floated in the Official Website of High Court of Andhra Pradesh towards procurement of 25 numbers of Laptops for the use of High Court due to receipt of only single bid.

I am to further state that the fresh tender with the same specifications is floated in the Official Website of the High Court of Andhra Pradesh for procurement of the same Laptops.

Therefore, I request to all the intended bidders to participate in the fresh bid vide ROC.No.17/2023-CPS dated 03.08.2024.

Yours sincerely,

A handwritten signature in black ink, appearing to be "D. Yedukondalu", written over the typed name.

REGISTRAR (IT-cum-CPC)